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* IN THE HIGH COURT OF DELHI AT NEW DELHI

- + O.M.P. (COMM) 253/2022 & I.A. 9449/2022, I.A. 9451/2022
 - UNION OF INDIA Petitioner Through: Mr. Ashish Verma, Mr. Vikas Shokeen and Mr. Kartikay Bhargava, Advocates.

versus

M/S DSC LTD Respondent Through: Mr. Akhil Sibal, Sr. Advocate with Mr. Deepak Khurana, Ms. Deboshree Mukherjee and Ms. Aditi Phatak, Advocates.

CORAM: HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI <u>O R D E R</u> 01.04.2024

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The court has heard Mr. Ashish Verma, learned counsel appearing for the petitioner and Mr. Akhil Sibal, learned senior counsel appearing for the respondent.

Counsel have concluded their submissions in the matter.

Re-notify for clarification, if any, on 13th May 2024.

ANUP JAIRAM BHAMBHANI, J

APRIL 1, 2024 *V.Rawat*

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